

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 03.06.2022 (FRIDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 287 of 2019 & I.A. No. 3313 of 2019, 1067 of 2020	Mahendra G. Wadhvani Vs. Reed Relays & Electronics India Ltd. & Ors.	Vipul Ganda	Delep Goswami-R1 Abhishek Baid Pradip Das-R2 Pawan Jabakh

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 632 of 2022	Samyak Projects Pvt. Ltd. Vs. Ansal Properties and Infrastructure & Ors.	Sandeep Bhuraria	
3.	Comp. App. (AT) (Ins) No. 635 & 636 of 2022	Aggarsain Spinners Ltd. Vs. Shreeji Cotf AB Ltd. & Anr.	Prashu Paul	
4.	Comp. App. (AT) (Ins) No. 637 & 638 of 2022	Aggarsain Spinners Ltd. Vs. Sumat Gupta	Akhil Anand	
5.	Comp. App. (AT) (Ins) No. 639 of 2022	Jigar Shah Liquidator of Harneshwar Agro Products & Yeast (I) Ltd. Vs. Punjab National Bank & Ors.	Dhiren R. Dave	
6.	Comp. App. (AT) (Ins) No. 640 of 2022	SERI Equipment Fainance Ltd. Vs. Uday Narayan Mitra IRP of ARSS Infrastructure Projects Ltd.	Aditya Kanodia	

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**By order of Hon'ble Chairperson
-sd/-
Registrar**